

Scheme in recognition of their service in Civil Departments.

- (4) Provisional Short Service Commissions were granted to suitable Engineering students of final year and pre-final year degree courses under the University Entry Scheme. This Scheme was, however, suspended in 1968 due to better response of Engineers.
- (5) The number of vacancies for permanent commissions to graduate engineers was increased from 90 to 200 per annum with effect from July 1969.
- (6) Short Service Commission (Technical) was introduced for Engineering Graduates from October 1969, with 350 vacancies annually.
- (7) Permanent Commissioned Officers without engineering degree in the Technical Corps, and those to be given Permanent Commissions, hereafter in the same Corps will be trained on long engineering courses.

NAVY

The deficiencies are being met by attracting persons through National Defence Academy, Direct Entry and University Entry Schemes.

Map of India Published in Sainik Samachar

473. SHRI J. AHMED :
SHRI S. KUNDU :
SHRI S. M. KRISHNA :
SHRI SAMAR GUHA :
SHRI CHENGALRAYA
NAIDU :
SHRI BAL RAJ MADHOK :
SHRIMATI SUSHILA
ROHATGI :
SHRI N. R. LASKAR :
SHRI R. BARUA :
SHRI RAM KISHAN GUPTA :
SHRI C. C. DESAI :
SHRI DEVEN SEN :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that an Indian map has been published in the Sainik Samachar, a weekly issued by the Ministry, in its Independence Day Issue ;

(b) whether it is also a fact that Kashmir has been shown outside the borders of Indian territory ; and

(c) if so, the reasons for publishing this Map in the Independence Day Number of this weekly ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) to (c). The sketch which appeared on cover page of the Independence Day Number of the Sainik Samachar was not intended to be a map of India, either geographical or political, but was merely an artists design adopted for the cover page.

Al Fatah Office in India

474. SHRI J. M. BISWAS :
SHRI VASUDEVAN NAIR :
SHRI ISHAQ SAMBHALI :
SHRI YOGENDRA SHARMA :
SHRI RAMAVATAR SHASTRI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a Al Fatah delegation which visited Delhi in September, 1969 sought Government's permission to open its office in India ; and

(b) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). The Delegation referred to the question of opening an office in India, when it called on the Minister of External Affairs. No formal request has, however, been received so far. If a request is made, the matter will be examined in accordance with the policy of the Government of India.

India's Participation in Rabat Conference

475. SHRI J. M. BISWAS :
SHRI VASUDEVAN NAIR :
SHRI H. N. MUKERJEE :
SHRI ISHAQ SAMBHALI :
SHRI RAMAVATAR SHASTRI :
SHRI S. M. BANERJEE :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the consideration that weighed with

Government in sending a delegation to the recently held Islamic Conference at Rabat ;

(b) whether the Indian delegation was excluded from the Conference at the instance of Pakistan ;

(c) the attitude of the participating countries on the issue of India's attendance at the Conference ;

(d) whether Government have reviewed India's policy towards Arab countries in the context of the Rabat episode ; and

(e) if so, the results thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Government of India attended the Rabat Conference because it was to discuss political matters of great interest to the region as a whole.

(b) and (c). The Government of India was unanimously invited to participate in the Conference. However, it is understood that Pakistan supported by Jordan threatened to boycott the Conference if the Participation of the Indian delegation continued. Some countries tried to resolve the issue but Pakistan remained adamant and the Indian delegation could not participate in the concluding session of the conference.

(d) and (e). There is no basic change in the Government of India's West Asia policy.

सेवा निवृत्ति पर जूनियर कमीशन प्राप्त अधिकारियों तथा गैर-कमीशन प्राप्त अधिकारियों को भुगतान की गई पेंशन, और उपदान सामान्य भविष्य निधि

476. श्री निहाल सिंह : क्या प्रतिरक्षा मन्त्री यह बताने की कृपा करेंगे कि

(क) 15 वर्ष की सेवा पूरी होने के पश्चात, स्वेच्छा से सेवा निवृत्ति होने वाले या सरकार द्वारा सेवा निवृत्त किये जाने वाले सेना के जूनियर कमीशन प्राप्त अधिकारियों और गैर-कमीशन प्राप्त अधिकारियों को श्रेणी वार पेंशन, उपदान और सामान्य भविष्य निधि भत्ता की कितनी कितनी धन राशि दी जाती है ; और

(ख) ऐसे मामलों में कितना समय बीनने के पश्चात भुगतान किया जाता है ?

प्रतिरक्षा मन्त्री और इस्पात, तथा भारी इन्जीनियरिंग मन्त्री (श्री स्वर्ण सिंह) : (क) एक विवरण सभा पटल पर रखा जाता है। [ग्रन्थालय में रख दिया गया। देखिये संख्या LT-1993/69]

(ख) सूचना रक्षा सेवा (पेंशन) नियंत्रक इलाहाबाद से प्राप्त की जाती रही है कि जो पेंशन देने वाला अधिकरण है और एक विवरण यथा समय सभा के पटल पर रख दिया जायेगा।

सेवानिवृत्त रक्षा अधिकारियों की सैनिक बोर्डों के सचिवों के रूप में नियुक्ति

477. श्री निहाल सिंह :

श्री शिवचरण लाल :

क्या प्रतिरक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार राज्य सरकारों को यह निदेश देने का है कि सैनिक बोर्डों के सचिवों के पदों पर तीनों रक्षा सेनाओं के सेवानिवृत्त उच्च अधिकारियों को नियुक्त किया जाये ;

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) क्या सरकार को इस बारे में कोई सुभाव प्राप्त हुए है ?

प्रतिरक्षा मन्त्रालय में उप मन्त्री (श्री मं० रं० कृष्ण) : (क) और (ख). (1) जिला सैनिक, नाविक तथा वैमानिक बोर्डों के पुनः दृढ़ीकरण के लिए भारतीय सैनिक, नाविक तथा वैमानिक बोर्डों के 27 दिसम्बर, 1967 को आयोजित छठे अधिवेशन में यह फसला किया गया था कि भूतपूर्व भारतीय कमीशन प्राप्त अफसरों को दूसरे तथा तीसरे वर्ष के जिला सैनिक, नाविक तथा वैमानिक बोर्डों के सचिवों के तौर पर नियुक्त किया जाय, कि जब और जसे वह स्थान रिक्त हो। इस विषय को 14 अक्टूबर, 1968 को आयोजित आई० ए० ए० ए० ए० बोर्डों के सातवें अधिवेशन में दुहराया गया था, और सभी राज्यों ने इस संकल्प को कार्यान्वित करना स्वीकार किया था।